

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-131/1994/4324/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 23<sup>rd</sup> November, 2020.

Sub: Station Leave permission.

Ref:- Your letter No.SPL/CBI/01-20/341 dated 18.11.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for station leave permission, from morning to evening, on 24.11.2020, has been granted. Further, the Special Judge, Addl. CBI Court No.1 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No. 2 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3 Assam, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdr

**JT.REGISTRAR (VIGILANCE)**

4328  
Memo NO.HC.VII-131/1994/4325-A, dated 23.11.2020

Copy to :

1. The Special Judge, Addl. CBI Court No.1, Assam, Guwahati .
2. The Special Judge, Addl. CBI Court No. 2, Assam, Guwahati .
3. The Special Judge, Addl. CBI Court No.3, Assam, Guwahati.
4. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rao